

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 19.04.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
<u>AT 11.00 A. M.</u>								
1.	A.NO. 129-2021	Vupadhyayula Sasidhar	Mr. Nasir Mohammed, Advocate	SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	Admission Disposal	19.03.2021	<u>TAMPERDTMS</u>
<u>AT 11.05 A. M</u>								
2.	321/2018	Suresh S Mehta	Ms. Prachi Pandya, Advocate- I/b Corporate Attorneys	SEBI	Mr. Kumar desia, Advocate- I/b K. Ashar & Co.	Part Heard	16.04.2021	<u>SURESHSEBI</u>
<u>AT 11.15 A. M.</u>								
3.	MA.No. 323/2020 (Delay Application) & A.No. 315/2020 A/W	Ipsita Das Giri	Ms. Siddhi Vora, Advocate i/b FOX MONDL	SEBI	Mr. AbhirajArora- I/b ELP	Admission disposal	04.03.2021	<u>LIMITATIONRECO VERY</u>

	MA.No. 324/2020 (Delay Application) & A.No. 316/2020 A/W							
	MA.No. 325/2020 (Delay Application) & A.No. 317/2020							
<u>AT 11.25 A. M.</u>								
4	MA. NO. 476-2021 IN A. NO. 46-2020	RANA KAPOOR	Khaitan and Co.	SEBI		MA HEARING		<u>MASTAY</u>
<u>AT 11.30 A. M.</u>								
5.	RA. NO. 07-2021 IN A. NO. 173-2018	Anjaneya Holdings Pvt. Ltd. & Others	Katariya Associates	SEBI	Mr. Anubhav Ghosh, Advocate i/b The Law Point	RA HEARING	19.03.2021	<u>RAPENALTY</u>
<u>AT 11.35 A. M.</u>								
6.	201/2018	Suzlon Energy Ltd. and Anr.	Mr. Somasekhar Sundaresan, Advocate i/b Joby Mathew and Associates	SEBI	Mr. Anubhav Ghosh, Advocate i/b The Law Point	Admission disposal	09.04.2021	<u>DISCLOSURELA</u>

AT 11.45 A. M.

7.	317/2018 A/W	LNS Stock Holding Pvt Ltd	Mr. Nadeem M. Sharma, Advocate i/b Thakordas & Ma dgavkar	SEBI AND ANR.	Mr. Kumar Desai, Advocate , I/b The Law Point None- R-2	Admission Disposal	04.03.2021	<u>FEELIABILITY</u>
	387/2018 A/W	V K Dua & Co.						
	433/2018 A/W	Kuber Securities Ltd.						
	487/2018 A/W	Subhash& Co.						
	298/2019 A/W	C. R. Jain & Co.						
	299/2019 A/W	Virendra Kumar Jain						

AT 11.50 A. M.

8.	224/2019	Jyoti Limited	Mr. Deepak Dhane, Advocate	BSE Ltd. & Anr.	Mr. Anubhav, Advocate i/b Law Point R-1 Ms. Rashi Dalmia, Advocate i/b ELP R-2	Admission Disposal	05.04.2021	<u>JYOTIBSE</u>
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AT 11.55 A. M.

9.	MA.No. 526/2019 & A.No. 431/2019	Somani Overseas Pvt Limited & Ors.	Mr. Robin Shah, Advocate i/b. Parinam Law Associates	SEBI	Mr. Mihir Mody, Advocate i/b. K. Ashar & Co	Admission Disposal	24.02.2021	<u>SILWTM</u>
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<u>AT 12.05 NOON</u>								
10.	437/2019 A/W	Cinema Capital Advisory Pvt. Ltd. & Ors.	Mr. Deepak Deshmukh, Advocate i/b Naik and Naik & Co	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP for	Admission Disposal	12.03.2021	<u>AOCCVF</u>
	MA.No. 569/2019 & A.No. 447/2019	Major General Amrit Lal Suri (Retd)						
<u>AT 12.15 P.M.</u>								
11.	576/2019	R V Lifestyle Ltd. & Ors.	Mr. Somasekhar Sundaresan, Advocate i/b Parinam Law Associates	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission Disposal	24.02.2021	<u>RVLIFE</u>
<u>AT 12.20 P.M.</u>								
12.	584 of 2019	Ameen Khawaja & Ors.	Mr. Aparna Wagle, Advocate i/b Alliance Law	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission Disposal	19.03.2021	<u>PITSEBI</u>
<u>AT 12.25 P.M.</u>								
13.	614/2019	Superstar Exports Pvt Ltd.	Mr. Nimay Dave, Advocate i/b Alliance Law	SEBI	Mr. Chirag Bhavsar, Advocate i/b MDP & Partners	Admission Disposal	16.03.2021	<u>SUPERSTARSEBI</u>
<u>AT 12.30 P.M.</u>								
14.	Misc. Application No. 202 of 2021 -Interim Relief And Appeal No. 43 / 2020	Sukumar Subramanian	Mr. Ankit Lohia, Advocate i/b Corporate Attorneys	SEBI	Mr. Shyam Mehta, Senior Advocate i/b K Ashar & Co.	Admission Disposal	09.03.2021	<u>LIMITATIONEXPARTE</u>

	A/w							
	Appeal No. 51 of 2020 A/w	Rajagopal K.	Mr. Joby Mathew, Advocate i/b Joby Mathew & Associates					
	Appeal No. 89 of 2020 A/w	A. Venkatramani	Mr. Joby Mathew, Advocate i/b Joby Mathew & Associates					
	Misc. Application No. 549 of 2020 (Delay Application) And Appeal No. 513 of 2020 A/w	Uma Karthikeyan	Mr. Somasekhar Sundaresan, Advocate- I/b- Mr. Rushin Kapadia, Advocates					
	Misc. Application No. 550 of 2020 (Delay Application) And Appeal No. 514 of 2020							
<u>AT 12.40 P.M.</u>								
15.	95/2020	Man Industries (India) Ltd.	Mr. Vikas Bengani, Advocate	SEBI	Mr.Chirag Bhavsar,Adv. i/b MDP & Partners	Admission Disposal	04.01.2021	<u>AOMAN</u>
<u>AT 12.45 P.M.</u>								
16.	Appeal No.19 of 2021-AO & MA. No. 05-2021- stay application A/w	Pooja Arvind Goyal	Mr. Kunal Katariya, Advocate i/b. Alliance Law	SEBI	Mr. Abhiraj Arora, Advocate e i/b. ELP	Admission Disposal	09.03.2021	<u>GOYALSEBI</u>
	Appeal No.20 of 2021- AO MA. No. 05-2021- Stay application A/w	Arvind Babulal Goyal						

	Appeal No.74 of 2021-WTM & MA. NO. 22-2021- Amendment Application A/w	Arvind Babulal Goyal						
	Appeal No.96 of 2020-WTM	Pooja Arvind Goyal						
<u>AT 12.50 P.M.</u>								
17.	MA. No. 339/2020 (Delay Application) &A.No. 331/2020 A/W	Adamina Traders Pvt. Ltd.	Mr. Pratham Masurekar, Advocate i/b R V Legal	SEBI	Mr. Suraj Chaudhary, Advocate i/b Khare Legal Chambers	Admission Disposal	01.03.2021	<u>DELAYEDSCNPFUTP</u>
	MA. No. 374/2020 (Delay Application) &A.No. 366/2020							
<u>AT 1.00 P.M.</u>								
18.	MA.No. 369/2020 (Stay Application) & A.No.360/2020 A/W	Ravindra Kumar Grover	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates		Mr. Zal Andhyarujina, Senior Advocate i/b The Law Point	Admission disposal	26.03.2021	<u>GREENCHRESTSEBI</u>
	A.No. 361/2020	Greencrest Financial Services Ltd. & Ors.	Mr. KC Jacob, Advocate i/b					

			Corporate Law Chambers India	SEBI				
<u>AT 1.05 P.M.</u>								
19.	MA.No. 102/2021 (Stay Application) & A.No. 494/2020 A/W	MBL & Co. Ltd.	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	SEBI	Ms. Rashi Dalmia, Advocate - i/b ELP	Admission Disposal	18.03.2021	<u>PARALLELPROCEE DINGS</u>
	A. No. 04/2021							
<u>AT 1.10 P.M.</u>								
20.	A. No. 112 of 2021	Helios and Matheson Information Technology Ltd	Mr. Vaibhav R. Venkatesh, Advocate	SEBI	Mr. Akshay Kolse Patil, Advocate i/b Vidhii Partners	Admission Disposal	03.03.2021	<u>DISCLOSURESCRA</u>